

2

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/11/2017
NAME OF THE PETITIONER(S) : JAGAN THEVERVELIL
NAME OF THE RESPONDENT(S) : SKY GREEN PLANTATIONS & PRODUCE PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RUPA J. THARAYIL

Counsel for petitioner



ORDER

Counsel for Petitioner present. No representation on behalf of Respondent. Counsel for the Petitioner prayed for time to report outcome of the settlement. At request, time is enlarged. Put up on 05.03.2018 at 10.30 A.M.

^{sd-}
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk